

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 608
IB-785/ND/2020**

IN THE MATTER OF:

Ms. Shivani Gupta

...PETITIONER

Vs.

M/s. Samyak Projects Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

**Order delivered on 28.09.2022
(Virtual Hearing)**

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Financial Creditor

:Mr. Manish Kaushik, Advocate.

For the Respondent/Corporate Debtor

**:Mr. Vivek Kohli (Sr. Adv.), Mr.
Sandeep Bhuraria, Mr. Juvas Rawal
and Mr. Monish Surendran,
Advocates**

ORDER

Ld. Counsel for the Petitioner/Financial Creditor has commenced his arguments. Ld. Counsel for the Corporate Debtor was also present. For continuation of arguments on behalf of the Petitioner post the matter after ten days. List the matter along with IA/2759/2022 on **12.10.2022**.

— Sel —

**(Rahul Bhatnagar)
Member (T)**

— sd —

**(P.S.N Prasad)
Member (J)**